

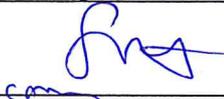
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.39/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.43/2009
NAME OF THE COMPANY	Shruti Agro Farms Pvt Ltd.
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shruti Agro Farms Pvt Ltd. & (4) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	Advocate	9000666072 Sangam.naresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Naresh Kumar Sangam on behalf of Shri S.Chidambaram, Learned Counsel for Petitioner.

At the request of Counsel, case is posted to 04-12-2017.


Member (T)

prem


Member (J)